

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2734
ANSWERED ON:12.03.2015
REORIENTATION AND TRAINING PROGRAMMES
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Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Union Government is assisting the States for providing reorientation and training programmes to the elected representatives of the Panchayati Raj Institutions (PRIs) and Gram Sabha members;
- (b) if so, the details thereof along with the financial assistance provided to the State Governments for the purpose during each of the last three years and the current year, State-wise;
- (c) the details of the proposals received from the State Governments for setting up of training institutes/resource centres and the number of proposals sanctioned out of them and funds sanctioned/released thereunder during the said period, State-wise;
- (d) the progress made by the State in implementation of such programmes along with their impact on the functioning of PRIs; and
- (e) the mechanism institutionalized, in place, to periodically monitor the functioning of these training programmes?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

- (a) to (b) Under the Centrally Sponsored Schemes of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) and Backward Regions Grant Fund (BRGF) the Ministry of Panchayati Raj has provided financial assistance to States for Capacity Building and Training of different stakeholders as per the proposals received from different States which also include reorientation training to the Elected Representatives (ERs) and trainings to Gram Sabha members. The details of the financial assistance provided for various capacity building and training programmes State-wise during the last three year under the RGPSA & BRGF are in Annexure-I & II.
- (c) Under RGPSA financial assistance has also been provided to States for establishing resources centres at State/ District/ Block levels on the basis of the Annual Plan proposals received from States. The details of financial assistance for establishment of resource centres at various levels under RGPSA State-wise during the last three years are at Annexure-III.
- (d) The scheme of RGPSA which primarily aims at strengthening the Panchayati Raj System across the country became fully operational during 2013-14 only. However, the overall support provided under RGPSA to States (including for capacity building and training) has led to:
 - (i) increased availability of dedicated personnel at GP level,
 - (ii) availability of office space for functioning of GPs,
 - (iii) Capability development of PRIs to take up their development functions and responsibilities.
 - (iv) Improvement in the institutional capability of the State to deliver training.
- (e) An online Management Information System (MIS) has been developed for RGPSA which includes monitoring of trainings sanctioned and conducted. MoPR also conducts periodic reviews, both at National and State levels. The training strategy and impact is assessed as part of the Annual Plan appraisal process and peer learning workshops are organized on training intervention undertaken by the States.